

(ग) और (घ) न्यूनतम और अधिकतम आय संबंधी सूचना उपलब्ध नहीं है ।

Pension/Gratuity of Welfare Commissioner, Bhubaneshwar

2850. SHRI DIPENDRA BHUSAN GHOSH: Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that pension/gratuity case of a Welfare Commissioner who retired from service in 1977 has remained unsettled for all these years;

(b) whether this is in contravention of Government's instructions/rules existing in this regard for settlement of such cases within a stipulated period;

(c) if so, what are the detailed reasons therefor;

(d) by when the case will be finalised to the satisfaction of the retired employee?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI P. VENKATA REDDY): (a) to (d) Shri N. C. Sanyal, Ex-Welfare Commissioner, Iron Ore Mines Welfare Organisation, Barbil, Orissa, has been sanctioned provisional pension and death-cum-retirement gratuity in June, 1979, according to rules. Representation of Shri Sanyal regarding counting of his service from 1-1-1940 to 28-2-1946 in Rifle Factory, Ishapur, towards pensionary benefits and allowing him pension and Death-cum-Retirement Gratuity on the basis of pay fixed without restricting his pay and deputation allowance to the maximum of the pay scale in relaxation of normal rules were under consideration. These issues have been sorted out. Action to revise his pension and amount of Death-cum-Retirement Gratuity is being taken.

Enquiry against Director, Regional Research Laboratory, Jammu

2851. SHRI JAGDISH PRASAD MATHUR: Will the PRIME MINISTER be pleased to state the findings of the

enquiries made by the C.B.I. and other agencies about the corrupt practices indulged in by Dr. C. K. Atal, Director, Regional Research Laboratory, Jammu and action taken against him in that respect?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE, AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT (SHRI C. P. N. SINGH): C.B.I. have informed that they are not conducting any such enquiry, nor is CSIR aware of any other agency conducting such enquiry.

Development of products for export by ETTDC

2852. SHRI C. HARIDAS: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Electronics Trade and Technology Development Corporation have spent several lakhs of rupees on development of products for exports; and

(b) if so, what products have been taken up for development and what amount has been spent on each project?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT (SHRI C. P. N. SINGH): (a) Yes, Sir.

(b) The details of the products taken up for development and the amount spent thereon are given below:

| S. No. | Description of Project | Amount spent (Rs. in lakhs) |
|--------|--|-----------------------------|
| 1. | AM/FM Radio & Two-in-one | 1.02 |
| 2. | Telephone Instrument and associated components | 18.95 |
| 3. | 12"/14" Black & White TV Receiver and associated components. | 8.82 |